BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 120/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

TVS Interconnect Systems Pvt Ltd.

V/s.

ORG Informatics Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION REPRESENTATION

SIGNATURE

1. Mr. Nandish Chudgas (elw Mr. Raheel Patel 2. i/b. Nanavati Associates

Learned Advocate Mr. Nandish Chudgar with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Applicant/ Operational Creditor. None present for Respondent.

Proof of dispatch of notice of date of hearing filed.

Notice by courier returned unserved.

Notice by registered post is awaited.

List the matter on 03.10.2017.

Dated this the 19th day of September, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL